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# **THE GAUHATI HIGH COURT AT GUWAHATI**

(The HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM AND ARUNACHAL PRADESH)

## **NOTIFICATION**

Dated Guwahati the 21<sup>st</sup> February, 2012.

No. HC.VII-229/Pt-III/2010/ 1210 /A # # Hon'ble the Gauhati High Court has been pleased to nominate Shri Robin Phukan, Registrar (Admn.), Gauhati High Court, Guwahati, to participate in a meeting scheduled to be held under the chairpersonship of Secretary, Department of Justice, Ministry of Law & Justice, Govt. of India, on 23<sup>rd</sup> February, 2012 at 3.00 P.M. in the Conference Hall, Jaisalmer House, 26 Mansigh Road, New Delhi-110011, to discuss the design and implementation of Model Courts envisaged under the 12<sup>th</sup> Five Year Plan.

Shri Phukan will leave Guwahati on 22<sup>nd</sup> February, 2012 and return on 24<sup>th</sup> February, 2012 and his trip shall be treated as an official tour and he will be entitled to T.A. & D.A. as admissible under the Rules.

By order,

Sd/- A. Borthakur

**REGISTRAR GENERAL, I/C**